### GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

### LOK SABHA

UNSTARRED QUESTION NO. 1633 TO BE ANSWERED ON: 16.12.2022

### Disinvestment in Fertilizer PSUs

## 1633: SHRI LAVU SRI KRISHNA DEVARAYALU: SHRI BALASHOWRY VALLABHANENI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- the details of fertilizer PSUs where the Government has divested its stake during the last three years;
- (b) whether it is true that the Government has decided to divest its stake in National Fertilizers Limited (NFL) and the Rashtriya Chemicals and Fertilizers Limited (RCFL);
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government plans to bring fertilizer sector into the strategic sector; and
- (e) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

- (a): Government of India has not carried out any disinvestment of fertilizer PSUs in the last three years.
- (b) & (c): Government undertakes minority stake sales in listed government companies including in fertilizer PSUs through SEBI approved norms from time to time in order to unlock the value, promote public ownership, meet the minimum public shareholding norms of SEBI and ensuring higher degree of accountability. Department of Investment and Public Asset Management (DIPAM) is the nodal Department for dealing with matters concerning disinvestment of CPSEs. It has been decided to divest 20% shareholding in NFL and 10% shareholding in RCFL.

(d) & (e): No Sir.

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